



File No. 10/03/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली/New Delhi- 110003
दिनांक / Dated: 27th November 2020

ORDER

There shall be Special Bench at NCLT Chennai to attend urgent matters listed before Court No. I & II through Video Conference. The Special Bench shall comprise of:

Special Bench at NCLT Chennai

1. Ms. Sucharita R, Member (Judicial)
2. Shri Anil Kumar B, Member (Technical)

The Constitution of Bench as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 25.11.2020.

This shall come into force with effect from 1.12.2020 to till further order.

This issues with the approval of Hon'ble Acting President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. All Bar Councils.